

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 06-09-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER :  
PETITION NUMBER : CP/46/2017  
NAME OF THE PETITIONER(S) : S. K. Ganesan & 4 others  
NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors  
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

① P.H. ARVINDH PANDIAN - Sr ADV  
For For  
CIBI USHNU - COUNSEL FOR  
RESP No. 1 to 7

② Prakash  
for other respondents - for other respondents.

3) Dr. K.S. Ravichandran P.C.S } for Petitioners  
M.K. Pruetha . Adv.

ORDER

PCS for the Petitioners present. Counsel for the Respondents present. Both counsels prayed for time for making submissions. At request, time is enlarged for hearing submissions. Parties are directed to explore the possibilities of settlement, if any. Put up on 09.10.2018.

-S4-

(S VIJAYARAGHAVAN)  
Member (Technical)

-S4-

(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)

sr